

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 30.09.2019 (MONDAY)

COURT- II
After Court-1 rises

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Review Application No. 23 of 2019 in Comp. App.(AT) No. 44 of 2018	Suman Dhir & Ors. Vs. Gyan Ganga Educational Institute Pvt. Ltd. & Ors.	Dheeraj Kumar Garg Harshaardhan Topre Vatsal Kak	JeeveshNagrath Hitesh Sachar Anju Jain

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By Order

-sd/-

Registrar (Incharge)